

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 649 of 1996

Date of order: 24.7.2006

Present : Hon'ble Mr. B.V. Rao, Judicial Member
Hon'ble Dr. A.R. Basu, Administrative Member

ARJUN SHARMA

- VS -

UNION OF INDIA & ORS. (S.E. Rly)

For the Applicant : None

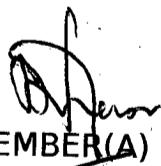
For the Respondents : Mr. P. Chatterjee, Counsel
Mr. B.P. Roy, Counsel

ORDER

Per Mr. B.V.Rao, JM:

On 16.5.2006 the Ld. Counsel for the applicant sought adjournment to take instructions from the applicant and the Registry also issued a notice to the applicant to his residential address stating the date of adjournment i.e. 24.7.2006. On this day also the neither the Ld. Counsel nor the applicant had appeared before the Court. Since it is an old matter of 1996 it seems that the applicant is not interested to prosecute the matter.

2. Hence the matter is dismissed for default. No costs.


MEMBER(A)


MEMBER(J)